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Title: Introduction of the Regional Rural Bank (Amendment) Bill, 2014.

HON. DEPUTY SPEAKER: Now we will take up Item No.21.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): Sir, on behalf of my senior colleague, Shri Arun Jaitely, I beg to move for leave to introduce a Bill further to amend the Regional Rural Banks Act, 1976.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Regional Rural Banks Act, 1976."

*The motion was adopted.*

SHRI JAYANT SINHA: Sir, I introduce the Bill.

SHRI MALLIKARJUN KHARGE (GULBARGA): Sir, Why are these Bills not being referred to the Standing Committee?

HON. DEPUTY-SPEAKER: This is just the introduction stage.

SHRI MALLIKARJUN KHARGE : Now, the Bills have been introduced. When the Bills are introduced, they are referred, by the Chair, to the Standing Committee.

HON. DEPUTY-SPEAKER: Let the hon. Speaker decide about it in the BAC.